

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

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None

Appeal No. 261/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Jasko Exim Pvt Ltd .Vs-ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

Nobody represented on side of the appellant.

Affidavit of service proving service of notice to RD, ROC as well as Income Tax seen filed. But no track report produced. Directed to produce track report.

However, ROC, West Bengal seen filed report. It is recorded. Appellant is directed to file rejoinder if any.

For further consideration, list it on 03/10/2018.

Sd

(Jinan K.R.)
Member (J)